

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 14080/2015

UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION & ANR. Appellant(s)

VERSUS

ARCHANA TIWARI & ORS.

Respondent(s)

Date : 10-05-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Appellant(s)

Ms. Garima Prashad, AOR

For Respondent(s)

Mr. Anurag Dubey, Adv.
Mr. Abhinandan Tiwari, Adv.
Mr. Ajit Kr. Pathak, Adv.
Mr. S.R. Setia, Adv.
Mr. Sudhir Mendiratta, AORUPON hearing the counsel the Court made the following
O R D E R

It is represented by the learned counsel for the parties that this matter was heard earlier and the order was passed on 23.11.2017. Order dated 23.11.2017 was recalled by this Court's order dated 5th March, 2018 and directed to list the matter during the ensuing summer vacation.

In view of the above, list the matter before the appropriate Bench.

(SUKHBIR PAUL KAUR)
AR CUM PS(RAJ RANI NEGI)
ASST.REGISTRAR